

Rajesh Kumar Singh
D.H.J.S
Director (Academics)/
Chairperson (Officiating)



28/10/24
DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110078
011-20892191, 011-28036502 (O)
Email: dja@nic.in

No. DJA/Trg./OC/Promotee DHJS/Batch-XVI/1857/2024/5803

To

1. The Ld. Principal District & Sessions Judge, West, THC.
2. The Ld. Principal District & Sessions Judge, East, KKD.
3. The Ld. Principal District & Sessions Judge, Shahdara, KKD.
4. The Ld. Principal District & Sessions Judge, North-West, Rohini.
5. The Ld. Principal District & Sessions-cum-Spl. Judge (PC-Act), GBD, RKDC.
6. The Ld. Principal District & Sessions Judge, North-East, KKD.
7. The Ld. Principal District & Sessions Judge, North, Rohini.

Sub.: Court Attachment of Newly Promoted DHJS Officers in District Courts w.e.f. 28th October to 08th November, 2024.

Respected Sir/Madam,

This is to humbly inform that 2 (two) Newly Promoted DHJS Officers have reported to the Delhi Judicial Academy for their one month Orientation Course. As per the Judicial Education & Training Programme Calendar 2024, the newly Promoted DHJS Officers are required to undergo Practical Training by way of court-attachment in District Courts.

Therefore, it is requested that the two newly Promoted Trainee Officers of DHJS may kindly be attached as per schedule enclosed as Annexure 'A' w.e.f. 28th October to 08th November, 2024.

The Mentor Judicial Officers be also requested to interact and suitably guide the Trainee Judicial Officers about the issues and challenges faced by them in their respective jurisdictions.

If the Mentor Judicial Officer with whom the Trainee Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the Trainee Officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judicial Officer is transferred, the Trainee Officer may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours faithfully,

Encl.: As above

No. DJA/Trg./OC/Promotee DHJS/Batch-XVI/1857/2024/

Copy for information to:

All the Trainee DHJS Officers (through email only).

(Rajesh Kumar Singh)
26th October, 2024

(Rajesh Kumar Singh)

**Court Attachment of Trainee Judicial Officers of DHJS on Promotion
w.e.f. 28th October to 08th November, 2024**

S. No	Name of Trainee Officer	Name of Mentor Judicial Officer	Present posting	District	Place of Posting	Date of Attachment
1	Ms. Aakanksha Vyas	Mr. Arvind Bansal	ASJ	Shahdara	KKD	28 October, 2024
		Mr. Sanjay Bansal	Special Judge (PC Act) (CBI)		Rouse Avenue	29 October, 2024
		Ms. Ruchika Singla	ADJ	North-West	Rohini	04 November, 2024
		Mr. Munish Markan	ASJ (POCSO)	Shahdara	KKD	05 November, 2024
		Mr. Alok Shukla	ASJ+Spl. Judge (NDPS)	East	KKD	06 November, 2024
		Mr. Sanjeev Kr. Malhotra	District Judge (Commercial Court)	North-East	KKD	07 November, 2024
		Ms. Mayuri Singh	PO MACT	East	KKD	08 November, 2024
2	Mr. Harjeet Singh Jaspal	Mr. Sanjay Bansal	Special Judge (PC Act) (CBI)		Rouse Avenue	28 October, 2024
		Mr. Gautam Manan	ASJ	West	THC	29 October, 2024
		Mr. Deepak Dabas	ADJ	North	Rohini	04 November, 2024
		Mr. Ajay Nagar	ASJ (FTSC) (POCSO)	North	Rohini	05 November, 2024
		Mr. Dharendra Rana	Special Judge (NDPS)	North	Rohini	06 November, 2024
		Mr. Amit Kumar	District Judge (Commercial Court)	North	Rohini	07 November, 2024
		Ms. Richa Manchanda	PO MACT	North	Rohini	08 November, 2024

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**THE OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE,
WEST DISTRICT, TIS HAZARI COURTS, DELHI**

No. 34399-34403 Court-Attachment/JOTP/Gaz./PDJ/West/2024

dated 04/11/24

Copy forwarded for information and necessary action to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
3. The Branch Incharge, Care Taking Branch, Tis Hazari Courts, Delhi for making necessary arrangements.
4. For uploading on LAYERS.
5. For uploading on centralized website through LAYERS.


(Hemani Malhotra)
Officer Incharge, Judicial Branch/
District Judge, Commercial Court-02 (West)